

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

43/241/(ND)/2019

IN THE MATTER OF:

Mr. Anand Mittal & Ors.

vs

M/s Mahesh Mercandise Pvt. Ltd. & Ors.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 244(4)

Order delivered on 19.07.2019

Coram:

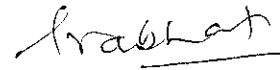
R.VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant :

For the Corporate Debtor :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 29.08.2019
due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer